



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.060/402/2020

Date of decision: 03.7.2020

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).

...

Ravinder Kaur aged about 58 years, w/o Late Sh. Sukhjinder Singh, working as Junior Assistant, Sports Department, Chandigarh Administration, Hockey Stadium, Sector-42, Chandigarh, resident of V.P.O. Landran, Tehsil and District Mohali (S.A.S. Nagar).

...APPLICANT

BY: SH. K.B.S. MANN, COUNSEL FOR THE APPLICANT.

VERSUS

1. U.T. Administration, Chandigarh through Secretary, Department of Sports cum Municipal Commissioner, M.C. office, Sector-17, Chandigarh.
2. Director, Sports Department, Chandigarh Administration, Hockey Stadium, Sector-42, UT Chandigarh.
3. Advisor to the Administrator cum Chief Vigilance Officer, U.T. Chandigarh.
4. Secretary, Department of Personnel, Chandigarh Administration, U.T. Chandigarh.

...RESPONDENTS



ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. At the very outset, learned counsel for the applicant seeks permission to withdraw this O.A. to await the decision of the respondents on his pending representations dated 19.06.2020 and 24.6.2020 (Annexures A-12 and A-13) respectively.
2. Ordered accordingly.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 03.7.2020.
Place: Chandigarh.

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